

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
LOK SABHA  
UNSTARRED QUESTION NO.2271  
TO BE ANSWERED ON 08.03.2018**

**UDAY**

**2271. SHRI B. SRIRAMULU:  
SHRIMATI ANJU BALA:  
SHRI M. CHANDRAKASI:  
SHRI TEJ PRATAP SINGH YADAV:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Ujwal Discom Assurance Yojana (UDAY) is being implemented for State discoms and if so, the details and the salient features thereof;**
- (b) the comparative data regarding overall rating of the performance of the States/UTs which joined UDAY as per the latest evaluation;**
- (c) whether the scheme has set the year wise targets for reduction in aggregate technical and commercial (AT&C) losses as well as reduction in cost of power supply and revenue realised (ACS-ARR) gap;**
- (d) if so, the details thereof and the achievements made therein, State/UT-wise with special reference to Uttar Pradesh, Karnataka and Tamil Nadu;**
- (e) the details regarding progress in installation of smart meters, State/UT-wise;**
- (f) steps taken by the Government to improve the implementation of UDAY; and**
- (g) other steps taken by the Government to improve the implementation of UDAY?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND  
NEW & RENEWABLE ENERGY**

**( SHRI R. K. SINGH )**

**(a) : The Government has launched the scheme “Ujjwal DISCOM Assurance Yojana (UDAY)” to improve financial and operational efficiencies of state owned Power Distribution Companies (DISCOMs). UDAY aims to reduce the burden of interest, cost of power and Aggregate Technical & Commercial (AT&C) losses. The scheme seeks to reduce the gap between Average Cost of Supply (ACS) and Average Revenue Realized (ARR) to zero as per defined trajectories. The scheme also incentivizes the States by exempting State takeover of DISCOM debts from Fiscal Responsibility and Budgetary Management (FRBM) limits for two years i.e. 2015-16 and 2016-17, and lays down commitments on fiscal prudence by DISCOMs.**

So far, Twenty Seven (27) States and Five (05) Union Territories (UTs), namely, Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Punjab, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, Andaman & Nicobar Islands, Dadra & Nagar Haveli, Daman & Diu, Lakshadweep and Puducherry have signed the Memorandum of Understanding (MoU) with the Ministry of Power (MoP) under UDAY.

(b) : The UDAY web portal ([www.uday.gov.in](http://www.uday.gov.in)) ranks the performance of participating States/DISCOM in a dynamic manner based on a combination of operational and financial performance entered by the States/DISCOMs. The latest Rankings of the States/UTs as on 31-12-2017 are given at Annex-I.

(c) & (d): All State/UTs, who have signed MoUs under UDAY, have undertaken to reduce the AT&C losses and ACS-ARR gap as per agreed trajectories. Details are given at Annex-II & III respectively.

The State-wise details of achievements made under UDAY on the performance of operational parameters i.e. AT&C losses and ACS-ARR gap as updated by the States/UTs including Uttar Pradesh, Karnataka and Tamil Nadu are given at Annex-IV & V respectively.

(e) : Provision of meters, including smart meters, is the responsibility of the States and their respective Distribution utilities. The Government of India has been supporting States for provisioning of smart meters under several Smart Grid pilots, the status of installation of which is enclosed as Annex-VI. Under Integrated Power Development Scheme (IPDS), sanctions for 2,48,438 smart meters have been issued as per Annex-VII and recently on the basis of UDAY performance, approval for additional outlay of Rs.750 crore for smart metering projects has been made. Further, Energy Efficiency Services Limited (EESL) is undertaking a project for installation of 40 lakh smart meters in Uttar Pradesh and 10 lakh smart meters in Haryana.

(f) & (g) : A Monitoring Committee under the chairmanship of Secretary (Power) has been constituted to ensure close monitoring of the performance of the participating States/UTs under UDAY. Further, State-specific focused meetings have also been initiated to handhold States/UTs and the DISCOMs for effective turnaround. In addition to the above monitoring mechanism, the scheme is also being periodically monitored in the monthly Review, Planning & Monitoring Meetings (RPMs) as well as monthly review separately, by the Hon'ble Minister of State(I/C) for Power, NITI Aayog as well as at the PMO level to avoid any slippages.



**ANNEX REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION  
NO. 2271 TO BE ANSWERED IN THE LOK SABHA ON 08.03.2018.**

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**State/UTs Quarterly Performance Ranking (as on 31<sup>st</sup> December, 2017)  
based on the achievement Data posted on UDAY Portal by the States/UTs.**

<b>Sl. No</b>	<b>State/UT</b>	<b>Rank</b>
<b>1</b>	<b>Gujarat</b>	<b>1</b>
<b>2</b>	<b>Karnataka</b>	<b>2</b>
<b>3</b>	<b>Andhra Pradesh</b>	<b>3</b>
<b>4</b>	<b>Maharashtra</b>	<b>4</b>
<b>5</b>	<b>Himachal Pradesh</b>	<b>5</b>
<b>6</b>	<b>Goa</b>	<b>6</b>
<b>7</b>	<b>Madhya Pradesh</b>	<b>7</b>
<b>8</b>	<b>Haryana</b>	<b>8</b>
<b>9</b>	<b>Tripura</b>	<b>9</b>
<b>10</b>	<b>Telangana</b>	<b>10</b>
<b>11</b>	<b>Bihar</b>	<b>11</b>
<b>12</b>	<b>Assam</b>	<b>12</b>
<b>13</b>	<b>Manipur</b>	<b>13</b>
<b>14</b>	<b>Punjab</b>	<b>14</b>
<b>15</b>	<b>Rajasthan</b>	<b>15</b>
<b>16</b>	<b>Uttarakhand</b>	<b>15</b>
<b>17</b>	<b>Chhattisgarh</b>	<b>17</b>
<b>18</b>	<b>Puducherry</b>	<b>17</b>
<b>19</b>	<b>Jharkhand</b>	<b>19</b>
<b>20</b>	<b>Uttar Pradesh</b>	<b>19</b>
<b>21</b>	<b>Meghalaya</b>	<b>21</b>
<b>22</b>	<b>Kerala</b>	<b>22</b>
<b>23</b>	<b>Jammu &amp; Kashmir</b>	<b>23</b>
<b>24</b>	<b>Tamil Nadu</b>	<b>24</b>

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**ANNEX REFERRED TO IN REPLY TO PARTS (c) & (d) OF UNSTARRED  
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**AT&C Targets (in %)**

<b>AT&amp;C LOSSES TO BE REDUCED AS PER THE AGREED TRAJECTORY IN THE MoU</b>							
<b>S.NO.</b>	<b>STATE</b>	<b>DISCOM</b>	<b>FY16</b>	<b>FY17</b>	<b>FY18</b>	<b>FY19</b>	<b>FY20</b>
1	Rajasthan	AJMER (AVVNL)	24.00%	20.00%	17.50%	15.00%	
		JODHPUR (JVVNL)	22.40%	18.00%	16.50%	15.00%	
		JAIPUR (JVVNL)	27.50%	22.00%	18.50%	15.00%	
2	Uttar Pradesh	All DISCOMs	32.36%	28.27%	23.63%	19.36%	14.86%
3	Bihar	NORTH BIHAR (NBPDCCL)	40.00%	34.00%	28.00%	20.00%	15.00%
		SOUTH BIHAR (SBPDCL)	44.00%	38.00%	30.00%	22.00%	15.00%
4	Jammu & Kashmir	JK-PDD	56.00%	46.00%	35.00%	25.00%	15.00%
5	Haryana	UHBVNL/DHBVNL	28.05%	24.02%	20.04%	15.00%	
6	Jharkhand	JBVNL	35.00%	28.00%	22.00%	15.00%	
7	Uttarakhand	UPCL	17.00%	16.00%	15.00%	14.50%	
8	Punjab	PSPCL	16.16%	15.30%	14.50%	14.00%	
9	Gujarat	All DISCOMs (combined)	14.50%	14.00%	13.50%	13.00%	
10	Chhattisgarh	CSPDCL	21.00%	18.93%	18.00%	15.00%	
11	Andhra Pradesh	APEPDCL	NA	5.46%	5.45%	5.44%	
		APSPDCL	NA	11.29%	11.09%	10.89%	
12	Goa	Goa-ED	21.06%	18.75%	16.59%	15.00%	
13	Karnataka	All DISCOMs (combined)	15.37%	15.50%	15.00%	14.02%	
14	Manipur	MSPDCL	44.20%	25.15%	18.70%	15.00%	
15	Madhya Pradesh	All DISCOMs (combined)	26.27%	21.15%	19.15%	17.00%	15.00%
16	Pudducherry	Pudducherry-ED	19.88%	19.00%	15.00%	12.00%	
17	Maharashtra	MSEDCL	17.31%	16.74%	15.61%	14.39%	
18	Sikkim	Sikkim - EPD	37.13%	29.50%	25.94%	15.00%	
19	Meghalaya	MePDCL	36.50%	32.51%	27.50%	21.50%	15.00%
20	Tripura	TSECL	33.80%	30.00%	25.00%	20.00%	15.00%
21	Arunachal Pradesh	APEDA	57.74%	52.41%	43.00%	39.00%	25.00%
22	Mizoram	PEDGM	32.17%	27.38%	23.76%	20.30%	15.00%
23	Kerala	KSEBL	11.57%	11.45%	11.23%	11.00%	
24	Tamil Nadu	TANGEDCO	14.58%	14.06%	13.79%	13.50%	
25	Assam	APDCL	22.49%	19.00%	17.75%	16.10%	15.00%
26	Himachal Pradesh	HPSEBL	13.85%	13.50%	13.00%	12.75%	
27	Telangana	TSSPDCL	NA	12.68%	11.30%	9.90%	
		TSNPDCL	NA	11.90%	10.95%	10.00%	
28	Daman and Diu	DDED	NA	10.33%	9.32%	8.30%	
29	Nagaland	DP GON	NA	39%	32%	24%	15%
30	Andaman & Nicobar Islands	EDANI	NA	18.42%	16.84%	15.50%	15.00%
31	Dadra and Nagar Haveli	DNHPDCL	NA	7.95%	7.50%	7.0%	
32	Lakshadweep	Lakshadweep-PD	17.48%	13.90%	10.32%	10.00%	

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**ANNEX REFERRED TO IN REPLY TO PARTS (c) & (d) OF UNSTARRED  
QUESTION NO. 2271 TO BE ANSWERED IN THE LOK SABHA ON 08.03.2018.**

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**ACS-ARR GAP Targets(in Rs./unit)**

ACS-ARR GAP TO BE REDUCED AS PER THE AGREED TRAJECTORY IN THE MoU							
S.NO.	STATE	DISCOM	FY16	FY17	FY18	FY19	FY20
1	Rajasthan	AJMER (AVVNL)	2.35	0.39	-0.15	-0.15	
		JODHPUR (JVVNL)	1.98	0.32	-0.11	-0.11	
		JAIPUR (JVVNL)	2.04	0.53	-0.11	-0.11	
2	Uttar Pradesh	ALL DISCOMs	1.76	1.04	0.6	0.22	-0.06
3	Bihar	NORTH BIHAR (NBPDC)	1.79	1.25	0.8	0.48	-0.07
		SOUTH BIHAR (SBPDCL)	2	1.39	0.85	0.34	-0.24
4	Jammu & Kashmir	JK-PDD	2.41	0.68	0.71	0.49	-0.09
5	Haryana	UHBVNL/DHBVNL	0.81	0.83	0.51	0.12	-0.02
6	Jharkhand	JBVNL	3.16	1.99	0.99	0	
7	Uttarakhand	UPCL	0.07	0.04	-0.01	-0.03	
8	Punjab	PSPCL	0.43	0.37	0.04	-0.09	
9	Gujarat	All DISCOMs	-0.03	-0.04	-0.04	-0.06	
10	Chhattisgarh	CSPDCL	0.35	-1.21	-0.34	-0.52	
11	Andhra Pradesh	APEPDCL	0.31	0.1	0.01	-0.02	
		APSPDCL	0.53	0.28	0	-0.03	
12	Goa	Goa-ED	-	0.75	0.2	-0.15	
13	Karnataka	All DISCOMs (Combined)	0.1	0	-0.01	0	
14	Manipur	MSPDCL	-	1.68	0.64	-0.36	
15	Madhya Pradesh	All DISCOMs (combined)	0.65	0.34	0.16	0.03	-0.1
16	Pudducherry	Pudducherry-ED	0	0	0	0	
17	Maharashtra	MSEDCL	0.5	0.36	0.01	-0.39	
18	Sikkim	Sikkim - EPD	2.58	0.7	0.39	-0.09	
19	Meghalaya	MePDCL	-	0.83	0.61	0.35	-0.01
20	Tripura	TSECL	-	0.05	0.04	0.03	-0.01
21	Arunachal Pradesh	APEDA	0	0	0	0	0
22	Mizoram	PEDGM	0	0	0	0	0
23	Kerala	KSEBL	0.16	0.26	-0.04	-0.06	
24	Tamil Nadu	TANGEDCO	0.6	0.2	0.05	-0.07	
25	Assam	APDCL	0.66	0.43	0.19	-0.05	
26	Himachal Pradesh	HPSEBL	0.09	-0.04	-0.05	-0.05	
27	Telangana	All DISCOMs (combined)	-	0.87	0.4	0	
28	Daman and Diu	DDED		-0.36	-0.22	-0.05	
29	Nagaland	DP GON		00	00	00	
30	Andaman & Nicobar Islands	EDANI		00	00	00	
31	Dadra and Nagar Haveli	DNHPDCL		00	00	00	
32	Lakshadweep	Lakshadweep-PD		00	00	00	

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**ANNEX-IV****ANNEX REFERRED TO IN REPLY TO PARTS (c) & (d) OF UNSTARRED QUESTION NO. 2271 TO BE ANSWERED IN THE LOK SABHA ON 08.03.2018.**

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**Achievements for AT&C Losses (in %)**

<b>Sl. No</b>	<b>UDAY States</b>	<b>Base year Data FY 2015-16</b>	<b>Achievement FY 2016-17</b>
	<b>National Aggregate</b>	<b>20.99</b>	<b>20.3</b>
<b>1</b>	<b>Andhra Pradesh</b>	<b>9.41</b>	<b>10.96</b>
<b>2</b>	<b>Assam</b>	<b>22.12</b>	<b>25.09</b>
<b>3</b>	<b>Bihar</b>	<b>43.74</b>	<b>38.97</b>
<b>4</b>	<b>Chhattisgarh</b>	<b>21.79</b>	<b>19.34</b>
<b>5</b>	<b>Goa</b>	<b>17.12</b>	<b>16.79</b>
<b>6</b>	<b>Gujarat</b>	<b>15.04</b>	<b>12.28</b>
<b>7</b>	<b>Haryana</b>	<b>29.83</b>	<b>25.37</b>
<b>8</b>	<b>Himachal Pradesh</b>	<b>12.92</b>	<b>4.15</b>
<b>9</b>	<b>Jammu &amp; Kashmir</b>	<b>61.6</b>	<b>61.34</b>
<b>10</b>	<b>Jharkhand</b>	<b>34.71</b>	<b>29.9</b>
<b>11</b>	<b>Karnataka</b>	<b>14.94</b>	<b>15.11</b>
<b>12</b>	<b>Kerala</b>	<b>16.03</b>	<b>17.28</b>
<b>13</b>	<b>Madhya Pradesh</b>	<b>23.97</b>	<b>24.9</b>
<b>14</b>	<b>Maharashtra</b>	<b>19.07</b>	<b>18.88</b>
<b>15</b>	<b>Manipur</b>	<b>44.21</b>	<b>36.89</b>
<b>16</b>	<b>Meghalaya</b>	<b>36.48</b>	<b>34.87</b>
<b>17</b>	<b>Puducherry</b>	<b>NA</b>	<b>18.98</b>
<b>18</b>	<b>Punjab</b>	<b>19.9</b>	<b>17.57</b>
<b>19</b>	<b>Rajasthan</b>	<b>30.41</b>	<b>26.02</b>
<b>20</b>	<b>Tamil Nadu</b>	<b>14.38</b>	<b>14.53</b>
<b>21</b>	<b>Telangana</b>	<b>14.02</b>	<b>15.36</b>
<b>22</b>	<b>Tripura</b>	<b>20.94</b>	<b>16.61</b>
<b>23</b>	<b>Uttar Pradesh</b>	<b>26.47</b>	<b>30.21</b>
<b>24</b>	<b>Uttarakhand</b>	<b>17.19</b>	<b>14.02</b>

**Note: As per data furnished by participating states on UDAY Portal.**

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**ANNEX REFERRED TO IN REPLY TO PARTS (c) & (d) OF UNSTARRED QUESTION NO. 2271 TO BE ANSWERED IN THE LOK SABHA ON 08.03.2018.**

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**Achievements for ACS-ARR GAP (in Rs./unit)**

<b>Sl. No</b>	<b>UDAY States</b>	<b>Base year Data FY 2015-16</b>	<b>Achievement FY 2016-17</b>
	<b>National Aggregate</b>	<b>0.60</b>	<b>0.41</b>
<b>1</b>	<b>Andhra Pradesh</b>	<b>0.82</b>	<b>0.44</b>
<b>2</b>	<b>Assam</b>	<b>0.48</b>	<b>0.51</b>
<b>3</b>	<b>Bihar</b>	<b>0.65</b>	<b>0.69</b>
<b>4</b>	<b>Chhattisgarh</b>	<b>0.18</b>	<b>-0.15</b>
<b>5</b>	<b>Goa</b>	<b>1.50</b>	<b>0.95</b>
<b>6</b>	<b>Gujarat</b>	<b>-0.02</b>	<b>-0.03</b>
<b>7</b>	<b>Haryana</b>	<b>0.18</b>	<b>0.04</b>
<b>8</b>	<b>Himachal Pradesh</b>	<b>0.01</b>	<b>-0.26</b>
<b>9</b>	<b>Jammu &amp; Kashmir</b>	<b>2.55</b>	<b>2.15</b>
<b>10</b>	<b>Jharkhand</b>	<b>1.22</b>	<b>1.32</b>
<b>11</b>	<b>Karnataka</b>	<b>0.06</b>	<b>0.29</b>
<b>12</b>	<b>Kerala</b>	<b>0.23</b>	<b>0.53</b>
<b>13</b>	<b>Madhya Pradesh</b>	<b>0.92</b>	<b>0.50</b>
<b>14</b>	<b>Maharashtra</b>	<b>0.24</b>	<b>0.22</b>
<b>15</b>	<b>Manipur</b>	<b>1.31</b>	<b>0.10</b>
<b>16</b>	<b>Meghalaya</b>	<b>0.88</b>	<b>1.99</b>
<b>17</b>	<b>Puducherry</b>	<b>0.03</b>	<b>0.07</b>
<b>18</b>	<b>Punjab</b>	<b>0.60</b>	<b>0.71</b>
<b>19</b>	<b>Rajasthan</b>	<b>1.65</b>	<b>0.29</b>
<b>20</b>	<b>Tamil Nadu</b>	<b>0.60</b>	<b>0.36</b>
<b>21</b>	<b>Telangana</b>	<b>0.75</b>	<b>0.81</b>
<b>22</b>	<b>Tripura</b>	<b>0.24</b>	<b>0.02</b>
<b>23</b>	<b>Uttar Pradesh</b>	<b>0.88</b>	<b>0.66</b>
<b>24</b>	<b>Uttarakhand</b>	<b>0.10</b>	<b>0.23</b>

**Note: As per data furnished by participating states on UDAY Portal.**

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**ANNEX REFERRED TO IN REPLY TO PART (e) OF UNSTARRED QUESTION NO. 2271 TO BE ANSWERED IN THE LOK SABHA ON 08.03.2018.**

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<b>Smart Metering Projects - Status</b>			
<b>Sl. No.</b>	<b>State/UT</b>	<b>Consumers/ Nodes planned</b>	<b>Number of smart meters installed</b>
<b>Smart Grid Pilots under IPDS (erstwhile RAPDRP Part C)</b>			
<b>1</b>	<b>Karnataka</b>	<b>21,824</b>	<b>20,496</b>
<b>2</b>	<b>Haryana</b>	<b>11,000</b>	<b>7044</b>
<b>3</b>	<b>Himachal Pradesh</b>	<b>1,554</b>	<b>1346</b>
<b>4</b>	<b>Assam</b>	<b>15,083</b>	<b>13,600</b>
<b>5</b>	<b>Tripura</b>	<b>45,029</b>	<b>15,049</b>
<b>6</b>	<b>Puducherry</b>	<b>34,000</b>	<b>2281</b>
<b>7</b>	<b>Gujarat</b>	<b>23,760</b>	<b>250</b>
	<b>Total</b>	<b>152,250</b>	<b>60,066</b>

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**ANNEX-VII**

**ANNEX REFERRED TO IN REPLY TO PART (e) OF UNSTARRED QUESTION  
NO. 2271 TO BE ANSWERED IN THE LOK SABHA ON 08.03.2018.**

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**Smart Meters sanctioned under IPDS**

<b>Sl. No.</b>	<b>State/UT</b>	<b>Smart Meters Proposed/ Sanctioned</b>
<b>1</b>	<b>Uttar Pradesh</b>	<b>91468</b>
<b>2</b>	<b>Telangana</b>	<b>28533</b>
<b>3</b>	<b>West Bengal</b>	<b>18947</b>
<b>4</b>	<b>Uttar Pradesh</b>	<b>20150</b>
<b>4</b>	<b>Madhya Pradesh</b>	<b>7427</b>
<b>5</b>	<b>Kerala</b>	<b>849</b>
<b>6</b>	<b>Andhra Pradesh</b>	<b>5110</b>
<b>7</b>	<b>Gujarat</b>	<b>61529</b>
<b>8</b>	<b>Jammu &amp; Kashmir</b>	<b>95</b>
<b>9</b>	<b>Karnataka</b>	<b>13120</b>
<b>10</b>	<b>Rajasthan</b>	<b>500</b>
<b>11</b>	<b>Tripura</b>	<b>500</b>
<b>12</b>	<b>Maharashtra</b>	<b>140</b>
<b>13</b>	<b>Jharkhand</b>	<b>55</b>
<b>14</b>	<b>Meghalaya</b>	<b>15</b>
<b>Total</b>		<b>248438</b>

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